

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad this Tuesday, the 24th day of November 2020

Civil Misc. Review Application No.330/00005/2020
In
Original Application No. 330/01077/2019

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Navin Tandon, Member (A)

1. Union of India through Secretary, Ministry of Defence, Govt. of India, South Block, New Delhi-110011.
2. The Deputy Director General Pers. (P), Chairman Litigation and Conciliation Authority, E-In-C's Branch, IHQ of MoD (Army), Kashmir House, Rajaji Marg, New Delhi-110011.
3. The Joint Director General Pers. (P), Chairman Litigation and Conciliation Authority, HQ Chief Engineer (Central Command), Lucknow – 226002.
4. The Office Incharge, Area Account Office, 01 Ashoka Marg, New Cant. Allahabad-211001.
5. The Chief Engineer, Head Quarter (Air Force), Allahabad-211012.s

.. Review Applicants

By Advocate : Shri Rajesh Kumar Pandey

V E R S U S

Sandeep Kumar Pandey, Aged about 42 years, Son of Shri Pradeep Kumar Pandey, Resident of H. No.245/188, Bakshi Kala, Daraganj, District – Allahabad (Now Prayagraj)-211006.

.. Respondent.

By Adv: Shri Dharmendra Tiwari

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)

We have joined this Division Bench online through video conferencing.

2. Shri L.M. Singh holding brief of Shri Rajesh Kumar Pandey, learned counsel for the review applicants (Respondents in the OA) and Shri Dharmendra Tiwari, learned counsel for the respondent (Applicant in the OA), both are present in Court.

3. Heard learned counsel for the parties and perused the record available in pdf. form.

4. The applicants of this Review Application were the respondents in the OA. Learned counsel for the review applicants submitted that now they do not want to pursue this review application and the same may be dismissed as withdrawn.

5. Learned counsel for the respondent, (Applicant in the OA), has no objection against the prayer for withdrawal.

6. The prayer made by learned counsel for review applicants is allowed. The Review Application No.330/00005/2020 is dismissed as withdrawn.

7. Hon'ble Mr. Navin Tandon, Member (Administrative) has consented to this order during video conferencing.

(Navin Tandon)
Member(Administrative)

(Justice Vijay Lakshmi)
Member(Judicial)

RKM/